

Like Nepali, Santhali language should also be included in the Eighth Schedule of the Constitution. The demand in this regard has already been made several times. This demand was raised even at the time when a demand was being made to include Nepali language in the Eighth Schedule. As many as 2.5 crores people in Bihar, West Bengal and Orissa speak this language. This is a very popular language in the Jharkhand area. It is imperative for the Government to pay full attention to the development of Santhali language in order to preserve the culture of tribals. It is the responsibility of the Central Government to implement it because the issue is related to a scheduled area.

I would, therefore, submit to the Central Government to include Santhali language in the Eighth Schedule of the Constitution.

(vi) **Need to Check Spread of a Mysterious disease known as 'Wheels' in Kerala**

[English]

SHRI P C THOMAS (Muvattupuzha) A strange disease called 'wheels' is spreading in the South, especially in Kerala. This dangerous disease has already resulted in the death of several persons in Kerala. The symptoms are akin to those of jaundice. The disease which begins with fever, vomiting, body pain, etc soon affects the kidneys. If dialysis is not done in time, it gets uncontrollable. Excreta from rats is said to be the cause of the disease. As rats are found everywhere, there are chances of the disease spreading to other parts of the country. 'Leptospirosis' is the technical name of the organism which spreads through this disease.

I, therefore, request the Union Government to send a team of medical experts to Kerala immediately to conduct a study about the reasons for the spread of this disease and to suggest measures to check further spread of it. Effective treatment of the patients should also be ensured.

(vii) **Need to conduct another Survey to determine the alignment of a bypass road and National Highway No 7 at Katni in Madhya Pradesh**

SHRI SHRAVAN KUMAR PATEL (Jabalpur) Katni is the second largest town in my constituency Jabalpur, through which National Highway No 7 passes. The heavy traffic flow on this highway poses a serious hazard to the public, particularly to women and children as it passes through the most populous and crowded

region. The rate of accidents on this stretch of the NH 7 passing across Katni town is very high, with several fatal and serious accidents taking place every month.

A survey was, therefore, carried out and an alignment for a bypass around this city was determined quite a few years back. Katni has expanded considerably owing to industrialization and fast growing trading market. As a result, the earlier survey and the project for the construction of the bypass has become obsolete.

I, therefore, urge upon the Central Government to conduct another survey to determine the new alignment of the bypass on this National Highway around Katni and ensure its early completion.

I also urge upon the Government to make budgetary provision for the construction of the Katni bypass.

12.45 hrs

ARREST OF MEMBERS

[English]

MR. DEPUTY SPEAKER I have to inform the House that I have received the following teleprinter messages dated 19 August 1993 from the District Magistrate/Superintendent of Police, Khurda, Bhubaneswar, Orissa on 19 August, 1993 —

"Shri Lokanath Choudhury, Member of Parliament, was arrested under section 151 Cr P C by I/C Capital Police Station at 1.22 p m on 19th August, 1993 near Old Bus Stand, Bhubaneswar, when he along with others broke police cordon and designed to enter prohibited area in course of Jail Bhara Agitation protesting against alleged defective

economic and industrial policies of Central Government. He has been detained at Khadagiri Police Station."

"Shri Sivan Patnaik, Member of Parliament, was arrested under section 151 Cr P C by I/C Capital Police Station at 2.30 p m on 19th August, 1993, near Old Bus Stand, Bhubaneswar, when he along with others broke police cordon and designed to enter prohibited area in course of Jail Bhara Agitation protesting against alleged defective economic and industrial policies of Central Government. He has been detained at Khadagiri Police Station."